NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---|---------------|--|
| CP No.98/ 2017 | - | For filing objections by respondent counsel | 1 2/11/2/12 1 | Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others |

| SL. | NAME (IN CAPITAL) | SIGNATURE | | |
|-----|----------------------------------|------------------------------------|---------|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | | |
| 18. | NETRA L. KOPPAD (7411340532). | Mr. M. GUM ASHEKAR (PETITIONER) | D. | |
| • | LAKSHMI MENON | R1-4,10&12 | Lakolmi | |
| | (9880073412) | | | |

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing list it on 19/03/2018.

Member (T)

Member (J)